NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Co. Appeal No.15/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2016

NAME OF THE PARTIES: Shri Kamlesh Shah

V/s. M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

DESIGNATION SIGNATURE

M. S. Bhardwey')

with Adv for

V. P. VERMA Pertitioner

amary

Order CP NO.11/58, 59/CLB/MB/MAH/2014

At the request of the parties, list this matter for further hearing on 14.12.2016.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)